

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

**DAILY BOARD FOR 03.05.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/PASSWORD</b>
<b>AT 11.00A.M.</b>								
1.	A.No. 201/2018	Suzlon Energy Ltd. & Anr.	Somasekar Sundaresan, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b. The Law Point	PRONOUNCEMENT		<b>DELIVERYJUDGMENT</b>
<b>AT 11:02 A.M.</b>								
2.	MA.No. 428/2021 & A.No. 203/2021 (A.L. No. 49/2021)	Ajay Sethi		SEBI	K. Ashar	ADMISSION		<b>INDEPENDENTDIRECTORPENALTY</b>
<b>AT 11:07 A.M.</b>								
3.	<b>A.No. 102/2020 Lead Matter</b>	<b>Umang Dhanuka &amp; Ors</b>	Mr. P.N. Modi, Senior Advocate i/b Regstreet	SEBI	Mr. Shyam Mehta, Sr.	PART HEARD	30.04.2021	<b>PINETRADING</b>

			Law Advisors		Advocate- i/b ELP			
	A.No. 44/2020 A/W	Rishikumar Rajanarayan Bagla	Mr. Kunal Katariya, Advocate i/b. Shah & Ramaiya Chartered Accountants					
	A.No. 85/2020 A/W	Divesh Valecha	Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants					
	A.No. 178/2020 A/W	Hitesh N. Kawa & Anr.						
	A.No. 179/2020 A/W	Gajakarna Trading Pvt. Ltd.						
	A.No. 180/2020 A/W	Nimesh S.Joshi & Anr.						
	A.No. 181/2020 A/W	Mahaganapati Financial Services Ltd.						
	A.No. 235/2020 A/W	Poonam Jain	Ms. Aishwarya Shubhangi, Advocate					
	A.No. 246/2020 A/W	Ganesh Laxman Wagh	Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants					
	A.No. 247/2020 A/W	Seema Ganesh Wagh						

	MA. No. 263/2020 (Delay Application) & L.No. 264/2020 <b>A/W</b>	Madanlal Jain	Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India					
	MA. No. 264/2020(Delay Application) & L.No. 265/2020 <b>A/W</b>	Moolchand Jain						
	MA. No. 265/2020(Delay Application) & L.No. 266/2020 <b>A/W</b>	Mukeshkumar Jain						
	MA. No. 267/2020(Delay Application) & L.No. 268/2020	Vikas Jain						
	581/2020	Narayan Balkrishna Toshniwal	Mr. Jai Kishan Lakhwani, Advocate					
<b>AT 11:30 A.M.</b>								
<b>4.</b>	MA.No. 79/2021 (Exemption from filing certified copy) & A.No. 70/2021	Arvind Parasramka	Mr. Keshav Parasramka, Authorised Representative	SEBI & Ors.	Mr. Anubhav Ghosh, Advocate-i/b. The Law Point  Mr. Abhiraj Arora, Advocate i/b. ELP R-2	<b>Part heard</b>	29.04.2021	<b>SCORESAPPOINTMENT</b>
<b>AT 11:40 A.M.</b>								

5.	IRDAI MA.No. 04/2019 & A.No. 03/2019	Hero Insurance Broking India Pvt. Ltd.	Mr. Gaurav Mitra, Advocate	IRDAI	Mr. Kevic Setalvad, Senior Advocate i/b K. Ashar & Co	Admission disposal	24. 03. 2021	<b>HEROIRDA</b>
	IRDAI MA.No. 01/2020 & A.No. 1/2020	Maruti Insurance Broking Pvt. Ltd	Mr. Somasekhar Sundaresan, Advocate i/b Shardul Amarchand Mangaldas & Co					
	IRDAI MA.No. 03/2020	Aditya Birla Insurance Brokers Ltd.	Mr. P.N. Modi, Senior Advocate i/b Shardul Amarchand Mangaldas & Co					
	IRDAI MA.No. 03/2020 & A.No. 05/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd	Mr. P.N. Modi, Senior Advocate i/b Prakash Shah & Associates					
	Misc. Application No. 5 of 2020 And IRDAI Appeal No. 6 of 2020	SMC Insurance Brokers Pvt. Ltd						
<b>AT 11:50 A.M.</b>								
6.	IRDAI A.No. 04/2019	Geddam Uma Maheshwari Rao	Mr. Joby Mathew, Advocate i/b. Joby Mathew & Associates	IRDAI	Mr. Mihir Mody, Advocate i/b. K Ashar & Co.	Admission Disposal	09.04.2021	<b>GEDDAMIRDAI</b>
<b>AT 11:55 A.M.</b>								
7.	100/2019	Manoj Kumar Singhal	Mr. Pratham Maurekar,	SEBI	Mr. Anubhav Ghosh,	Admission Disposal	16.04.2021	<b>WTMNEESA</b>

			Advocate i/b R V Legal		Advocate i/b The Law Point			
<b>AT 12 NOON</b>								
<b>8.</b>	<b>MA. NO. 219/2019 &amp; MA.No. 151-2020 (stay App) and A. No. 150/2019 LeadMatter</b>	<b>Baldevsinh Vijaysinh Zala</b>	Mr. J. J, Bhatt, Advocate -I/b R V Legal	<b>SEBI</b>	Mr. Pradeep Sancheti, Senior Advocate i/b ELP	Admission Disposal	21.04.2021	<b><u>BALDEVSIHPFUTP</u></b>
	MA.No. 170/2019 (stay application) & A.No.116/2019 <b>A/W</b>	Paresh C. Doshi	Mr. Nikhil S. Udeshi, Advocate					
	MA.172/2019 (stay application) & A.No. 117/2019 <b>A/W</b>	Jagdish Gordhandas Ved	Mr. Shailesh Kumar, Advocate					
	MA.No. 190/2019 (stay application) & A.No. 125/2019 <b>A/W</b>	Manish Kanakshi Ashar						
	MA.No. 191/2019(stay application) & A.No.126/2019 <b>A/W</b>	Bhavna Manish Ashar						

MA.No. 192/2019(stay application) & A.No.127/2019 <b>A/W</b>	Ashwin Prabhudas Ruparel						
MA.No. 193/2019(stay application) & A.No.128/2019 <b>A/W</b>	Pradeep Syamsunder Swain						
MA.No. 194/2019(stay application) & A.No.129/2019 <b>A/W</b>	Shailesh Mulraj Ved						
MA.No. 195/2019 (stay application) & A.No.130/2019 <b>A/W</b>	Bhavik Amrutlal Vaza						
MA.No. 196/201(stay application) & A.No. 131/2019 <b>A/W</b>	Haresh L. Tejani						
MA.No 197/2019 (stay application) & A.No.132/2019 <b>A/W</b>	Himanshu Pravinchandra Mehta						
226/2019 & MA. NO. 284-2019(stay application)	Sonal Kanaksingh Ashar						

	<b>A/W</b>							
	MA. No. 130/2020 (stay application) & A.No. 133/2020 <b>A/W</b>	Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.)						
<b>AT 12.10P.M.</b>								
<b>9.</b>	490/2019 <b>A/w</b>	Mr. Vishal Pravinbhai Soni	Mr. Vikas Bengani, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission Disposal		<b>VISHALPS</b>
	489/2019	Henal C. Patel & Ors.	Ms. Akansha Jain, PCS					
<b>AT 12:20 P.M.</b>								
<b>10.</b>	A.No. 369/2020 <b>Lead Matter</b> <b>A/W</b>	Mr. Aniruddh Parashar		SEBI	Mr. Suraj Choudhary, Advocate i/b Vidhii Partners	Admission Disposal	18.03.2021	<b>ANIRUDDHSEBI</b>
	A.No. 326/2020 <b>A/W</b>	Sanjay Kumar Poddar HUF	Mr. Aditya Bhansali, Advocate-I/b-Mindspright Legal					
	A.No. 327/2020 <b>A/W</b>	Avinash Kumar Ardawatia						
	A.No. 328/2020 <b>A/W</b>	Surendra Kumar Tiwari						

	A.No. 363/2020 <b>A/W</b>	Kamal Tibrewala					
	A.No. 370/2020 <b>A/W</b>	Rakesh Ramsingh Saini					
	A.No. 371/2020 <b>A/W</b>	Akash Swami					
	A.No. 372/2020 <b>A/W</b>	Mr. Santhoshkumar Satyanarayan Poddar					
	A.No. 373/2020 <b>A/W</b>	Subhash D. Bhatiwala					
<b>11.</b>	MA.No. 535/2021 & A.No. 155/2021	Mr. Aniruddha Parashar				ADMISSION	
<b>12.</b>	MA.No. 532/2021 & A.No. 152/2021	Sanjay Kumar Poddar HUF					
<b>13.</b>	MA.No. 533/2021 & A.No. 153/2021	Surendra Tiwari					
<b>14.</b>	MA.No. 534/2021 & A.No. 154/2021	Akash Swami					
<b>15.</b>	MA.No. 536/2021 & A.No. 156/2021 (A.L. No. 56/2021)	Subhash D. Bhatiwada					
<b>16.</b>	MA.No. 537/2021 & A.No. 157/2021 (A.L. No. 57/2021)	Santosh Kumar Satyanarayan Poddar					



<b>17.</b>	MA.No. 538/2021 & A.No. 158/2021 (A.L. No. 81/2021)	Rakesh Ramsingh Saini						
<b>18.</b>	MA.No. 429/2021 & A.No. 204/2021 (A.L. No. 50/2021)	Kamal Tibrewalal						
<b>19.</b>	MA.No. 531/2021 & A.No. 205/2021 (A.L. No. 51/2021)	Avinash Ardawatia						
<b>AT 12:25 P.M.</b>								
<b>20.</b>	137/2021  Misc. Application No. 221 of 2021 (Delay App.) MA. No. 519/2021 (Waiver of Costs)	Jitendra kumar Pratihast	Ms. Neha Sonawane, Advocate -I/b Vis Legis Law Practice	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	15.03.2021	<b>JITENDRAP</b>
	138/2021 AND MA. NO. 222 of 2021 (COD) AND MA. NO. 520/2021- (Waiver of Costs)	Jitendra kumar Pratihast						
<b>AT 12:30 P.M.</b>								
<b>21.</b>	505/2019	JMD Ventures Ltd. & Ors.	Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	15.03.2021	<b>JMDVENTURE</b>
	506/2019							
<b>AT 12:35 P.M.</b>								

22.	A. No.406/2020 & Misc. App. No.583- 2021- App. For Stay AO ORDER-2010 GDR	Mr. Gurmeet Singh	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Admission Disposal	25.03.2021	<b>GURMEETSINGH</b>
	LEAD MATTER							
	483/2020 WTM ORDER-2010 GDR	Mr. Gurmeet Singh						
	491/2020 WTM ORDER-2010 GDR	Mr. I. S. Sukhija						
	A. No.408/2020 & Misc. App. No.584-2021- App. For Stay AO ORDER 2010 GDR	Mr. I. S. Sukhija						
	100/2021 WTM ORDER 2008 GDR	Mr. Gurmeet Singh						
	101/2021 WTM ORDER-2008GDR	Mr. I. S. Sukhija						
	102/2021 WTM ORDER 2008GDR	H. S. Anand						

<b>AT 12:40 P.M.</b>								
<b>23.</b>	MA.No. 483/2020 (Urgent) & MA.No. 484/2020 (COD) & MA.No. 201/2021 (Add documents) & A.No. 468/2020	Mrs. B. Pushpavai & Ors.	B. Shekarappa, Advocate	SEBI and Others	Mr. Mihir Mody, Advocate- I/b- K. AsharR-1 Ms. Kunjal Patil, Advocate i/b King Stubb & Kasiva R-3	Admission Disposal	08.04.2021	<b>COMPLAINTCIS</b>
<b>AT 12:45 P.M.</b>								
<b>24.</b>	A.No. 94/2021	Saffron Capital Advisors Pvt. Ltd.	Mr. Abishek Venkataraman, Advocate i/b Juris Matrix Partners LLP	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	12.03.2021	<b>SAFFRONCA</b>
<b>AT 12:50 P.M.</b>								
<b>25.</b>	180/2021	Abhishek Bhutra	Dr. S. K. Jain, Practicing Company Secretary i/b Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	21.04.2021	<b>SELLERERLTP</b>